

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

Dated Monday the twentyseventh day of February,  
One thousand, nine hundred and eighty nine.

Present

Hon'ble Shri SP Mukerji, Vice Chairman  
and

Hon'ble Shri G Sreedharan Nair, Judicial Member

O.A. No.568/86

1 Baby Bennet  
2 C Venugopalan  
3 N Purushothaman }  
Applicants

Vs

1 Union of India, rep. by  
the Secretary,  
Railway Board, Rail Bhavan,  
New Delhi.  
2 Divisional Railway Manager  
Southern Railway  
Trivandrum Division  
Trivandrum.  
3 Divisional Mechanical Engineer  
Southern Railway  
Trivandrum Division  
Trivandrum.  
4 Carriage & Wagon Superintendent  
Ernakulam Marshalling Yard  
Thammanam, Cochin-32 : Respondents

Mr Majnu Komath : Counsel of Applicants  
Smt Sumathi Dandapani : Counsel of Respondents

ORDER

Shri S P Mukerji, Vice Chairman

Again, neither the applicants nor their  
learned counsel present today.

2 It appears from para 5 of the counter affidavit  
filed by the respondents dated 3rd October, 1988 that  
the applicants have been promoted to the skilled grade

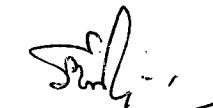
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in the scale of Rs 260- 400 as C & W Fitters with effect from various dates between 23.5.86 and 15.9.86. The applicants do not seem to be interested in proceeding with the case as they have got their substantial reliefs as prayed for in the application.

3 Accordingly, the application is dismissed as having become infructuous.

  
(G Sreedharan Nair)  
Judicial Member  
27.2.89

  
(S P Mukerji)  
Vice Chairman  
27.2.89